

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 608
ANSWERED ON 26.07.2024

PRIVATE LAND LEASE POLICY OF CONTAINER CORPORATION OF INDIA

608# DR. SUMER SINGH SOLANKI :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Container Corporation of India has a private land lease policy; and
- (b) if so, the criteria and the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(**SHRI ASHWINI VAISHNAW**)

(a) and (b) CONCOR is in the business of facilitating the movement of aggregated traffic through container with its own Container Rakes and container Terminals. However, sometimes CONCOR leases out its land parcels on case-to-case basis to its Joint Ventures/ Business partners to promote its Business at predefined terms & conditions.
